

From

The Principal District & Sessions Judge (HQs),
Delhi.

To

The Registrar General,
Delhi High Court,
New Delhi.

No. F.5(2)/2023/1880

Dated, Delhi the _____

Sub : Appointment to Delhi Judicial Service.


Sir,

With reference to letter No. 6134/DHC/Gaz.IIB/G-7/2023 dated 29.08.2023, on the subject cited above, it is informed that the following newly appointed Officers of Delhi Judicial Service have appeared before me and they have been administered the requisite Oath of allegiance to the Constitution of India :

- 1.Ms. Sanjana Kasana
- 2.Ms. Pooja Suhag

Their Oath of allegiance to the Constitution of India, alongwith joining report is enclosed herewith .

Yours faithfully,



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs),
Delhi

Encl. As above

F.5(2)/2023 26108-26140 Dated, Delhi the _____
Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi along with copy of joining report of the above mentioned Judicial Officers.
3. The Accounts officer, Accounts Branch, Central District, THC, Delhi along with copy of joining report of the above mentioned Judicial Officers.
4. The Officers concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka, Sector-14, New Delhi for mandatory training.
5. The Administrative Civil Judge, Central District, THC, Delhi.
6. The Sr.AO(J)/ AO(J)/Branch Incharge, Care taking Branch & Protocol Branch, THC, Delhi.
7. The PRO/APRO, Tis Hazari/ Patiala House/ Saket/ Karkardooma/ Rohini/ Dwarka and Rouse Avenue Courts, Delhi/New Delhi.

Principal District & Sessions Judge (HQs),
Delhi

